

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2877
ANSWERED ON:29.08.2012
CASES UNDER CBI
Saroj Shri Tufani

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the number of cases under consideration of the Central Bureau of Investigation (CBI) for examination as on date;
- (b) the number of cases registered by CBI during the year 2011-2012;
- (c) the nature of the cases among the said cases;
- (d) the number of said cases regarding which investigation has been completed;
- (e) whether the CBI has sent letters to several countries requesting for their co-operation in regard to the criminal cases under investigation in their country; and
- (f) if so, the number of request letters responded along with the names of the countries thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(SHRI V. NARAYANASAMY)

- (a): As on 31.7.2012, 995 cases [905 Regular Cases (RCs) & 90 Preliminary Enquiries (PEs)] are under investigation/ enquiry.
- (b) & (c): During the years 2011 and 2012 (till 31.7.2012) CBI has registered 1670 cases as follows:-

Year	Cases Registered			
	RCs	PEs	Total	

2011	812	191	1003	
2012	562	105	0667	
TOTAL	1374	296	1670	

CBI registered various cases pertaining to corruption under Prevention of Corruption Act, 1988, cases of economic offences, Bank fraud etc. and cases pertaining to conventional crimes like murder, kidnapping/abduction and cases related to Lottery scams, fake encounters, fake Indian currency notes, Cyber Crimes etc.

- (d): Out of the aforesaid 1670 cases (RCs & PEs) registered by CBI in the year 2011 and 2012 (till 31.7.2012), 752 cases have been disposed of from investigation/enquiry and 918 cases are still under investigation as on 31.7.2012.
- (e): Yes, Madam. During the Course of investigation of the aforesaid cases, CBI has sent Letters Rogatory in 15 cases to different foreign countries requesting for their co-operation in investigation.
- (f): Response has been received only from the United Kingdom in two cases.